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P.K. Sarangi -Vrs- UOI

Admission Sl. No.01  
O.A. No.260/00406/15

Order dated 10<sup>th</sup> November, 2015.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)  
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. K.M. Patra, Ld. Counsel appearing for the applicant,  
Mr. G.C. Nayak, Ld. Govt. Advocate appearing for the State of Odisha and Mr.  
S. Behera, Ld. SCGPC appearing for the Union of India.

2. Mr. Nayak, by filing a Memo brought to our notice that the representation so preferred by the applicant on 10.01.2015 has already been disposed of. Mr. Patra prayed that he may be granted liberty to withdraw this O.A. in order to file a better one. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.

  
MEMBER(A)

K.B.

  
MEMBER(J)